

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1296 OF 2024**

**IN THE MATTER OF:**

**Rajendra Singh** .....PETITIONER

**VERSUS**

**State of U.P & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 25.02.2025)**

**Rajendra Singh**  
Village Pipalhera, Khatauli, Muzaffarnagar .....PETITIONER

**VERSUS**

- 1. State of Uttar Pradesh**  
Through Additional Chief Secretary, Environment  
17, Rana Pratap Marg, Lucknow, U.P. 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) .....RESPONDENT NO.1
- 2. District Magistrate, Muzaffarnagar**  
Muzaffarnagar Zilla Parishad, Collectrate, Kutchery,  
Jila Parisad Colony, Muzaffarnagar, Uttar Pradesh 251001  
Email: [dmmuz@nic.in/upmuz@nic.in](mailto:dmmuz@nic.in/upmuz@nic.in) ...RESPONDENT NO. 2
- 3. Uttar Pradesh Pollution Control Board**  
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) ...RESPONDENT NO. 3
- 4. M/s Surya Brick Fields**  
Village Fahimpur Khurd, Block Khataui,  
Muzaffarnagar, Uttar Pradesh, 251201 .....RESPONDENT NO. 4